

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/101(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS PARAS KUMAR SARAWGI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Sidhartha Sharma,Adv.] For the Financial Creditor
Mr.Rishav Dutt, Adv.]
Mr.Mohit Sharma, Adv.]
Mr.Aman Kataruka, Adv.]

Mr. Shounak Chanda, Adv.] For IRP

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **14/08/2024**.

Satyajit Roy
(Court Officer)